

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 38/2009

This the 27th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member(A)

Mohd. Naseem Khan, Aged about 56 years, S/o late A.J. Khan,
R/o 529 Ka/380, Khurram Nagar, Lucknow.

.....Applicant

By Advocate: Sri A. Moin.

Versus

1. Union of India through Secretary Ministry of Mines, Shastri Bhawan, New Delhi.
2. Director General, Geological Survey of India, 27 J.L. Nehru Road, Kolkata.
3. Sr. Deputy Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.
4. Deputy Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.
5. Sabir Khan, Working as Superintendent.
6. Satish Kumar working as Superintendent
7. Dileep Kumar working as Assistant.

All working in the office of Deputy Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.

.....Respondents

By Advocate: Sri Atul Dixit and Sri Shirish Kumar for R-6

ORDER

By Ms. Sadhna Srivastava, Member-J

By means of this O.A., the applicant has challenged what was communicated to him on 23.1.2009 under Right to Information Act, whereby he was informed that the respondents will hold review DPC on 28.1.2009 for the post of Assistant.


2. The respondents have filed Counter Affidavit annexing the order dated 6.2.2009 (Annexure CR-1) whereby office order dated 15.1.2009 has been cancelled on administrative grounds; therefore, the submission of the learned counsel for the respondents is that at this stage no cause of action survives. Sri



A. Moin, learned counsel for the applicant has not disputed this fact.

3. In view of the above, the O.A. is dismissed as having become infructuous. No costs.


(Dr. A.K. Mishra)
Member-A


(Ms. Sadhna Srivastava)
Member-J

Girish/-